

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2240/2009

(From the judgement and order dated 12/01/2009 in OJA No.158/2007 in CA No.489/2006 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

ICICI BANK LIMITED

Petitioner(s)

VERSUS

OFFICL.LIQUIR.OF APS STAR INDUS. LTD.& ORS.

Respondent(s)

(With appln(s) for permission to file additional documents, exemption from filing O.T., intervention, impleadment, bringing on record additional documents and prayer for interim relief)
[For Final Disposal]

With S.L.P (C) Nos.2241-2253 of 2009
(With appln.(s) for permission to file additional documents, exemption from filing O.T., impleadment/intervention, prayer for interim relief and office report)
[For Final Disposal]

S.L.P. (C) Nos.2254-2272 of 2009
(With appln.(s) for permission to file Volume-II, exemption from filing O.T., prayer for interim relief and office report)
[For Final Disposal]

S.L.P. (C) No.29880 of 2009
(With office report)

S.L.P. (C) No.25151 of 2009
(With prayer for interim relief and office report)

S.L.P. (C) No...../2010 (CC 6913/2010)
(With appln.(s) for c/delay in filing SLP, c/delay in re-filing SLP and office report)

S.L.P. (C) No.20617 of 2009
(With appln(s) for deletion of the name of respondents and office report)
[For Final Disposal]
[For Directions]

Date: 26/08/2010 These Matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SWATANTER KUMAR

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- 2 -

| | |
|-------------------|----------------------------|
| For Petitioner(s) | Mr. H.N. Salve, Sr. Adv. |
| In SLP 2240/2009: | Mr. Sandeep Singh, Adv. |
| | Mr. E.C. Agrawala, Adv. |
| | Mr. Mahesh Agarwal, Adv. |
| | Mr. Rishi Agrawala, Adv. |
| | Mr. Nakul Mohta, Adv. |
| In 2241-53/2009: | Mr. H.N. Salve, Sr. Adv. |
| | Dr. A.M. Singhvi, Sr. Adv. |
| | Mr. Sanjeev Sen, Adv. |
| | Mr. E.C. Agrawala, Adv. |
| | Mr. Mahesh Agarwal, Adv. |
| | Mr. Rishi Agrawala, Adv. |
| | Mr. Nakul Mohta, Adv. |

In 2254-72/2009: Mr. Mukul Rohtagi, Sr. Adv.
Mr. E.C. Agrawala, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Nakul Mohta, Adv.

In SLP....CC 6913/10: Mr. E.C. Agrawala, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Nakul Mohta, Adv.

In SLP 29880/2009: Mr. Alok Kumar Agarwal, Adv.
Mr. Dharmendra Kumar Sinha, Adv.

In SLP 25151/2009: Mr. Subramonium Prasad, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Suresh Dobhal, Adv.

In SLP 20617/2009: Mr. Shiv Sagar Tiwari, Adv.

For Respondent(s)
In SLP 2240/2009 and
SLP 2241-53/2009: Mr. T.R. Andhyarujina, Sr. Adv.
Mr. A.P. Shah, Adv.
Mr. Pavan Godiawala, Adv.
Mr. Khwairakpam Nobin Singh, Adv.
Mr. David Rao, Adv.
Mr. Soumik Ghosal, Adv.

In SLP 2254-72/2009
and SLP 20617/2009: Mr. David Rao, Adv.
Mr. Vijay Prakash, Adv.
Mr. Khwairakpam Nobin Singh, Adv.
Mr. Soumik Ghosal, Adv.

Mr. Amar Dave, Adv.
Mr. P.S. Sudheer, Adv.
Mr. Rishi Maheshwari, Adv.

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- 3 -

For I.B.A.: Mr. P.S. Narasimha, Sr. Adv.
Mr. Lalit Bhasin, Adv.
Ms. Nina Gupta, Adv.
Mr. Mudit Sharma, Adv.
Mr. Sanjay Gupta, Adv.
Ms. Priyanka Dayal, Adv.
Ms. Priyanka Gupta, Adv.
Ms. Bina Gupta, Adv.

For R.B.I.: Mr. Jaideep Gupta, Sr. Adv.
Mr. Kuldeep S. Parihar, Adv.
Mr. H.S. Parihar, Adv.

For Bank of India: Mr. Pranab Kumar Mullick, Adv.
Ms. Soma Mullick, Adv.

For S.B.I.: Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Mr. Rajiv Kapur, Adv.
Mr. Abhishek Kumar, Adv.
Mr. Ashmi Mohan, Adv.

For Bank of Baroda: Mr. Arun Aggarwal, Adv.
Mr. Pallav Saxena, Adv.
Mr. Kanwaljit Singh, Adv.

Mr. Rajesh Kumar, Adv.

Mr. P.H. Parekh, Sr. Adv.

Mr. E.R. Kumar,Adv.
Ms. Shakun Sharma,Adv.
Mr. Kumar Shashank,Adv.
for M/s. Parekh & Co.,Advs.

For Intervenor(s) Mr. Kavin Gulati,Adv.
Mr. R.N. Karanjawala,Adv.
Ms. Manik Karanjawala,Adv.
Ms. Nandini Gore,Adv.
Mr. Murli Kaushik,Adv.
for M/s. Karanjawala & Co.,Advs.

Mr. Mohinder Jit Singh,Adv.

Mr. Yash Anand,Adv.
Mr. Shree Pal Singh,Adv.

Mr. Senthil Jagadeesan,Adv.

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- 4 -

Ms. Maneesha Dhir,Adv.
Ms. Purti Marwaha,Adv.
Mr. R.S. Paliwal,Adv.
Ms. Jayashree Shukla,Adv.
Ms. Tripti Gupta,Adv.
Mr. Apoorve Karol,Adv.
Mr. Gagan Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. H.N. Salve, learned senior counsel, appearing for the petitioner in S.L.P. (C) No.2240 of 2009, started his arguments at 10.35 a.m. and concluded at 2.20 p.m. Thereafter Mr. Mukul Rohatgi, learned senior counsel appearing for Standard Chartered Bank, made his submissions till 2.50 p.m. Thereafter, Mr. Rakesh Dwivedi, learned senior counsel appearing for State Bank of India, made his submissions till 3.05 p.m. Thereafter, Mr. P.S. Narasimha, learned senior counsel appearing for Indian Bank Association, made his submissions for five minutes. Thereafter, Mr. T.R. Andhyarujina, learned senior counsel appearing for Respondent No.1 in S.L.P. (C) No.2240 of 2009, made his submissions and could not complete when the Court rose for the day.

The matters remained part-heard.

[T.I. Rajput] [Alka Dudeja] [Madhu Saxena]
A.R.-cum-P.S. A.R.-cum-P.S. Assistant Registrar